

COURT NO. 25
THE HONOURABLE SRI JUSTICE ANIL KUMAR JUKANTI

To be heard on Monday the 29th day of April 2024(AFTER BENCH WORK WITH HCJ-HYBRID MODE)
NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -
<https://tshc.vconsol.com/login>

(BAIL PETITIONS)

| SNO | CASE | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|---|--|-----------------------------|------------------------|---------------------------|
| <u>INTERLOCUTORY (ANTICIPATORY BAILS)</u> | | | | |
| 1 | CRLP/4383/2024 | GUDI MADHUSUDHAN REDDY | PUBLIC PROSECUTOR | MANCHERIAL |
| 2 | CRLP/4401/2024 | G ANIL KIRAN KUMAR | PUBLIC PROSECUTOR | MAHABUBABAD |
| 3 | CRLP/4403/2024 | GANAPATHI KOLLI | | RANGA REDDY |
| 4 | CRLP/4442/2024 | VEMPATI MALLIKARJUN SHASTRY | PUBLIC PROSECUTOR | RANGA REDDY |
| 5 | CRLP/4452/2024 | MUMMANENI SRINIVASA RAO | PUBLIC PROSECUTOR | WARANGAL |
| 6 | CRLP/4459/2024 | K. RAJASHEKAR | PUBLIC PROSECUTOR | YADADRI BHUVANAGIRI |
| 7 | CRLP/4460/2024 | NIMMA NARAYANA | PUBLIC PROSECUTOR | KARIMNAGAR |
| 8 | CRLP/4471/2024 | S SHARAT KUMAR | PUBLIC PROSECUTOR | KARIMNAGAR |
| 9 | CRLP/4480/2024 | ARIGELA MAHESH | PUBLIC PROSECUTOR | NALGONDA |
| 10 | CRLP/4481/2024 | NIMMA NARAYANA | PUBLIC PROSECUTOR | KARIMNAGAR |
| 11 | CRLP/4482/2024 | P ANIMI REDDY | PUBLIC PROSECUTOR | RANGA REDDY |
| 12 | CRLP/4488/2024 | SHANKARAIAH GOBBURU | PUBLIC PROSECUTOR | WANAPARTHY |
| 13 | CRLP/4489/2024 | A PRABHAKAR RAO | PUBLIC PROSECUTOR | JANGAON |
| 14 | CRLP/4539/2024 | RAVINDER REDDY MUPPU | PUBLIC PROSECUTOR | RANGA REDDY |
| 15 | CRLP/4548/2024 IA 1/2024(Stay Petition) | CHEKKA RAJKUMAR | | MEDCHAL- MALKAJGIRI |
| 16 | CRLP/4556/2024 | KANDALA SIRI VENNELA | PUBLIC PROSECUTOR | KHAMMAM |
| 17 | CRLP/4571/2024 | ENUGANTI SUDHANSHU RAO | PUBLIC PROSECUTOR | HYDERABAD |
| 18 | CRLP/4586/2024 | SANJEEVA REDDY GARLAPATI | PUBLIC PROSECUTOR | RANGA REDDY |
| 19 | CRLP/4588/2024 | ENUGANTI SUDHANSHU RAO | PUBLIC PROSECUTOR | HYDERABAD |
| 20 | CRLP/4593/2024 | SANJEEVA REDDY GARLAPATI | PUBLIC PROSECUTOR | NALGONDA |
| 21 | CRLP/4594/2024 | R SIVARAMA KRISHNA | PUBLIC PROSECUTOR | HYDERABAD |
| 22 | CRLP/4595/2024 | JEEVAN S | PUBLIC PROSECUTOR | SANGAREDDY |
| 23 | CRLP/4604/2024 | A ANANDA CHARY | PUBLIC PROSECUTOR | HYDERABAD |
| 24 | CRLP/4606/2024 | V YADU KRISHNA SAINATH | PUBLIC PROSECUTOR | KUMURAM BHEEM ASIFABAD |
| 25 | CRLP/4608/2024 | KARAM CHENDU KOMIREDDY | PUBLIC PROSECUTOR | MAHABUBNAGAR |

COURT NO. 25
THE HONOURABLE SRI JUSTICE ANIL KUMAR JUKANTI

To be heard on Monday the 29th day of April 2024(AFTER BAIL PETITONS)

(DAILY LIST)

| SNO | CASE | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|----------------------|--|-------------------------|---|-----------------|
| FOR ORDERS | | | | |
| 26 | WP/42153/2018 IA 1/2018(Direction Petition) | K SAIRAM MURTHY | GP FOR INDUSTRIES COMMERCE C VANI REDDY (R2) | HYDERABAD |
| 27 | WP/44079/2018 IA 1/2018(Suspension Petition) WP/13781/2017 WP/29697/2017 | PRATAP NARAYAN SANGHI | GP FOR SERVICES I GP FOR EDUCATION (R2) CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R3) (C) | HYDERABAD |
| 28 | WP/13781/2017 IA 1/2017(WPMP 17098/2017)(Suspension Petition) | PRATAP NARAYAN SANGHI | GP FOR SERVICES I CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R9) GP FOR FINANCE PLANNING (R8) | HYDERABAD |
| 29 | WP/29697/2017 IA 1/2017(WPMP 36945/2017)(Suspension Petition) | PRATAP NARAYAN SANGHI | GP FOR HIGHER EDUCATION CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R3) GP FOR FINANCE PLANNING (R54) | HYDERABAD |
| 30 | CC/51/2020 WP/17333/2018 | M SRIKANTH | V UMA DEVI (R2) RR 1 TO 3 NOTICE SERVED. | HYDERABAD |
| 31 | WP/17333/2018 IA 1/2018(Direction Petition) | M SRIKANTH | B JITHENDER (CENTRAL GOVT COUNSEL) A CHAYA DEVI (R5) V UMA DEVI (R4) | HYDERABAD |
| 32 | CC/317/2020 | K L N RAGHAVENDRA REDDY | ADDL ADVOCATE GENERAL GP FOR SERVICES II (R2) RR 3 AND 4 NOTICE SENT BY RPAD NOT YET RETD SERVED. | WARANGAL |
| FOR ADMISSION | | | | |
| 33 | CRP/1258/2024 | MAHADEV ANYARAMBHATLA | | NIRMAL |
| ADMISSION | | | | |
| 34 | WP/8065/2018 IA 1/2018(Direction Petition) | D BALA KISHAN RAO | GP FOR SOCIAL WELFARE GP FOR SERVICES V (R2) | MAHABUBNAGAR |
| 35 | WP/8538/2018 IA 1/2018(Direction Petition) IA 1/2024(Receive Additional Material Papers) | SETTY RAVI TEJA | B S PRASAD PEARL LAW ASSOCIATES (R2) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R5) | HYDERABAD |
| 36 | WP/19235/2018 IA 1/2018(Suspension Petition) IA 2/2018(Fix an Early Date) IA 3/2018(Implead Petition) IA 1/2019(Amendment Petition) | PEETA RAMAN | V UMA DEVI (SC FOR GENCO) GP FOR HIGHER EDUCATION (R4) M VENUGOPAL RAO (R6) GP FOR ENERGY (R3) R1 R2 R5 R7 UNSERVED ,:: | WARANGAL |
| 37 | WP/46756/2018 IA 1/2018(Direction Petition) | G RAVI MOHAN | R ANURAG (SC FOR TSRTC) | MAHABUBNAGAR |
| 38 | WP/47965/2018 IA 1/2018(Suspension Petition) IA 1/2019(Vacate Stay Petition) | A G SATYANARAYANA RAO | A SRINIVAS REDDY (SC FOR TSRTC) A RAVI BABU(SC FOR TSRTC) | ADILABAD |

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| 39 | CRP/3678/2023 IA 1/2023(Stay Petition) IA 2/2023(Stay Petition) IA 1/2024(Vacate Stay Petition) IA 2/2024(Vacate Stay Petition) | MD AJMAL AHMED | Y ASHOK RAJ (R3) Y ASHOK RAJ (R4) Y ASHOK RAJ Y ASHOK RAJ (R2) R1 RETURNED UNSERVED. RR2 TO 4 APP BY Y.ASHOK RAJ, ADVOCATE. RR5 TO 13 SERVED. MEMO FILED ALONG WITH POSTAL ACKNOWLEDGEMENTS VIDE USR.NO.2164/2024. | NIRMAL |
| 40 | CRP/386/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Permission Petition) IA 4/2024(L R Petition) IA 5/2024(Stay Petition) | A JAGAN | A DATTANAND R1 NOTICE SENT, NOT YET RETURNED. R2 NOT NECESSARY PARTY VIDE C.T. PROOF OF SERVICE NOT FILED. | NIRMAL |
| <u>ADMISSION (ELECTRICITY)</u> | | | | |
| 41 | WP/42710/2018 IA 1/2018(Direction Petition) IA 1/2024(Implead Petition) IA 2/2024(Permission Petition) IA 3/2024(Amendment Petition) IA 4/2024(Direction Petition) | DR K LAKSHMI NARASIMHA | R VINOD REDDY K UDAYA SRI (R2) R2 R3 R4 R5 UNSERVED ,:: | HYDERABAD |
| <u>ADMISSION (EDUCATION)</u> | | | | |
| 42 | WP/46468/2018 IA 1/2018(Direction Petition) | S M SUBHAN | CHALLA AJAY KUMAR M MEHBOOB ALI (SC FOR AICTE) (R3) MEGHA RANI AGARWAL (R4) V.RAMCHANDER GOUD SC FOR JNTU (R2) | HYDERABAD |
| <u>ADMISSION (UNIVERSITIES)</u> | | | | |
| 43 | WP/35277/2018 IA 1/2018(Direction Petition) | G MALATHI | GP FOR HIGHER EDUCATION P BHANU PRAKASH (SC FOR KAKATIYA UNIVERSITY WARANGAL) (R2) | WARANGAL |
| <u>ADMISSION (CENTRAL GOVT.)</u> | | | | |
| 44 | WP/7732/2018 IA 1/2018(Direction Petition) | J C FRANCIS | NAMAVARAPU R RAO(CENTRAL GOVT COUNSEL) | HYDERABAD |
| 45 | WP/32469/2018 IA 1/2018(Suspension Petition) | K RAM REDDY | GP FOR HOME GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4) R3 UNSERVED ,:: | HYDERABAD |
| <u>ADMISSION (HOUSING)</u> | | | | |
| 46 | WP/32487/2018 IA 1/2018(Suspension Petition) | PONNAM ASHOK GOUD | GP FOR SERVICES IV RANGARAJULA RAJASEKHARA RAO (R5) K BUCHI BABU SC FOR Telangana State Housing Board (R2) RANGARAJULA RAJASEKHARA RAO (R4) R2 R3 UNSERVED ,:: | HYDERABAD |
| <u>ADMISSION (CORPORATION)</u> | | | | |
| 47 | WP/32508/2018 IA 1/2018(Direction Petition) IA 1/2019(Direction Petition) | D BALA KISHAN RAO | SC FOR SINGARENI C (R3) R2 UNSERVED ,:: | ADILABAD |
| <u>FOR ADMISSION</u> | | | | |
| 48 | WP/23449/2018 IA 1/2018(Suspension Petition) | VEDULA SRINIVAS | MIRZA SAFIULLA BAIG D SUDHARSHAN (R2) | HYDERABAD |
| <u>INTERLOCUTORY</u> | | | | |
| 49 | WP/1581/2018 IA 1/2018(Direction Petition) | CH GANESH | GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA | HYDERABAD |

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| 50 | WP/1638/2018 IA 1/2018(-) | H SUDHAKARA RAO | GP FOR SERVICES II | HYDERABAD |
| 51 | WP/4942/2018 IA 1/2018(Suspension Petition) IA 2/2018(Additional Material Petition) | SRINIVASA RAO MADIRAJU | G RAVI MOHAN (R2) | HYDERABAD |
| 52 | WP/5496/2018 IA 1/2018(Suspension Petition) IA 1/2023(Amendment Petition) | M SRIKANTH | M.V. RAMA RAO (SPL GOVT PLEADER)) | HYDERABAD |
| 53 | WP/6029/2018 IA 1/2018(Direction Petition) | K VASUDEVA REDDY | GP FOR SERVICES III GP FOR SERVICES I (R2) GP FOR GENERAL ADMINISTRATION (R4) GP FOR FINANCE PLANNING (R2) GP FOR HOME (R1) GP FOR FINANCE PLANNING (R3) | HYDERABAD |
| 54 | WP/7570/2018 IA 1/2023(Direction Petition) | S JAGADISH | GP FOR WOMEN DEV CHILD WELFARE | MAHABUBNAGAR |
| 55 | WP/8881/2018 IA 1/2018(Suspension Petition) | SRIKANTH CH | GP FOR PANCHAYAT RAJ RURAL DEV R PADMA REKHA (SPL C MGNREGS) (R3) | WARANGAL |
| 56 | WP/20803/2018 IA 1/2018(Suspension Petition) | K RAMA SUBBA RAO | GP FOR REVENUE K SRINIVASA RAO (SC FOR BOARD OF INTERMEDIATE EDN TS) (R3) GP FOR EDUCATION (R2) | KARIMNAGAR |
| 57 | WP/22351/2018 IA 1/2018(Direction Petition) IA 1/2021(Additional Material Petition) IA 1/2024(Implead Petition) WP/1787/2019 WP/12275/2020 WP/12794/2018 WP/36464/2018 | K. KIRAN MAYEE | GP FOR FINANCE PLANNING R3 UNSERVED ,:(HCJ NOTE) | HYDERABAD |
| 58 | WP/12794/2018 IA 1/2018(Direction Petition) IA 2/2018(Amendment Petition) IA 1/2019(Amendment Petition) IA 1/2021(Additional Material Petition) | K RAMAMOHAN | GP FOR FINANCE PLANNING GP FOR REVENUE (R3) | RANGA REDDY |
| 59 | WP/36464/2018 IA 1/2018(Direction Petition) IA 1/2019(Amendment Petition) IA 1/2021(Additional Material Petition) | K. KIRAN MAYEE | GP FOR FINANCE PLANNING R4 R5 R7 R9 UNSERVED ,: | WARANGAL |
| 60 | WP/1787/2019 IA 1/2019(Direction Petition) IA 2/2019(Dispense with Petition) IA 1/2021(Additional Material Petition) | K. KIRAN MAYEE | GP FOR FINANCE PLANNING GP FOR REVENUE (R2) | WARANGAL |
| 61 | WP/12275/2020 IA 1/2020(Direction Petition) IA 2/2020(Additional Material Petition) IA 1/2021(Additional Material Petition) | M SRIKANTH | GP FOR FINANCE PLANNING P R BALARAMI REDDY (R7) GP FOR SERVICES III (R13) | HYDERABAD |
| 62 | WP/31781/2018 IA 1/2018(Stay Petition) | B RACHNA | M RAMGOPAL RAO (SC FOR TSPSC) K BUCHI BABU (R2) | HYDERABAD |
| 63 | WP/32472/2018 IA 1/2018(Direction Petition) | RAVINDER ALKUCHI | GP FOR SERVICES I | ADILABAD |

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| 64 | WP/35031/2018 IA 2/2018(Vacate Stay Petition) | CH VENKAT RAMAN | P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) SC FOR SINGARENI C R3 R4 UNSERVED ,:: | ADILABAD |
| 65 | WP/36047/2018 IA 1/2018(Direction Petition) | CH VENKAT RAMAN | P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) | ADILABAD |
| 66 | WP/36489/2018 IA 1/2018(Direction Petition) | S SRINIVASA SHARMA | GP FOR SOCIAL WELFARE GP FOR SERVICES III (R4) GP FOR SERVICES II (R3) GP FOR SERVICES I (R2) R6 UNSERVED ,:: | NALGONDA |
| 67 | WP/37157/2018 IA 1/2018(Direction Petition) IA 1/2019(Vacate Stay Petition) IA 2/2019(Vacate Stay Petition) | P VENKATESWAR RAO | GP FOR PANCHAYAT RAJ RURAL DEV P KISHORE RAO (R4) TANGEDA DAYANANDA RAO TANGEDA DAYANANDA RAO (R5) R PADMA REKHA (SPL C MGNREGS) R5 UNSERVED ,:(COURT SLIP) | NALGONDA |
| 68 | WP/38628/2018 IA 1/2018(Suspension Petition) | J KANAKAIAH | GP FOR REVENUE N JEEVAN KUMAR (R5) | WARANGAL |
| 69 | WP/38675/2018 IA 1/2018(Direction Petition) | K UDAYA SRI | ADAPA LAKSHMI KANTAM R1 UNSERVED ,:: | HYDERABAD |
| 70 | WP/41023/2018 IA 1/2019(Amendment Petition) IA 2/2019(Direction Petition) | M VENKAT RAM REDDY | GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING (R2) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R3) | MAHABUBNAGAR |
| 71 | WP/42762/2018 IA 1/2018(Suspension Petition) | D LINGA RAO | GP FOR PROHIBITION EXCISE GP FOR SERVICES III (R2) M MURALI KRISHNA (R4) | HYDERABAD |
| 72 | WP/43101/2018 IA 1/2018(Suspension Petition) | D LINGA RAO | GP FOR PROHIBITION EXCISE M MURALI KRISHNA (R4) GP FOR SERVICES III (R3) R2 R4 UNSERVED ,:: | HYDERABAD |
| 73 | WP/43210/2018 IA 1/2018(Direction Petition) IA 2/2018(Suspension Petition) | G L NARASIMHA RAO | GP FOR PANCHAYAT RAJ RURAL DEV R PADMA REKHA (SPL C MGNREGS) (R2) G NARENDER REDDY (R3) R PADMA REKHA (SPL C MGNREGS) (R4) R4 UNSERVED ,:: | NALGONDA |
| 74 | WP/43845/2018 IA 1/2018(Direction Petition) IA 2/2018(Additional Material Petition) | LAKSHMIKANTH REDDY DESAI | GP FOR SOCIAL WELFARE S VENKATESHWAR REDDY (R2) ROHIT POGULA (R5) :: | MAHABUBNAGAR |
| 75 | WP/47176/2018 IA 1/2019(Permission Petition) | CH GANESH | GP FOR MEDICAL HEALTH FW GP FOR FINANCE PLANNING (R4) | HYDERABAD |
| 76 | WP/47210/2018 IA 1/2018(Suspension Petition) | D RAMAKRISHNA | GP FOR PANCHAYAT RAJ RURAL DEV R2 UNSERVED ,:: | MAHABUBNAGAR |
| 77 | WP/47780/2018 IA 1/2018(Direction Petition) | RAVI KONDAVEETI | GP FOR GENERAL ADMINISTRATION GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4) | HYDERABAD |
| FINAL HEARING | | | | |
| 78 | WP/995/2018 IA 1/2018(-) | P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) | GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K VASUDEVA REDDY (R2) | HYDERABAD |
| 79 | WP/3349/2018 IA 1/2018(Suspension Petition) | CH SAMSON BABU | GP FOR LABOUR CH RAMESH BABU (R3) | HYDERABAD |

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| 80 | WP/3909/2018 IA 1/2021(Additional Material Petition) | C SRINIVASA BABA | GP FOR HOME | HYDERABAD |
| 81 | WP/7896/2018 | P V KRISHNAIAH | GP FOR SERVICES II | MEDAK |
| 82 | WP/15199/2018 | V NARASIMHA GOUD | GADDAM SRINIVAS (SC FOR TSRTC) | NALGONDA |
| 83 | WP/21354/2018 | V NARASIMHA GOUD | | HYDERABAD |
| 84 | WP/43632/2018 | SANTHAPUR SATYANARAYANA RAO | GP FOR PANCHAYAT RAJ RURAL DEV | MAHABUBNAGAR |
| 85 | WP/43973/2018 IA 1/2023(Permission Petition) | J SUDHEER | GP FOR MEDICAL HEALTH FW BALGALA ANKITHA (R4) | HYDERABAD |
| 86 | WP/44355/2018 | M V PRAVEEN KUMAR | GP FOR REVENUE | HYDERABAD |
| 87 | WP/44635/2018 | G R SUDHAKAR | GP FOR HOME R3 UNSERVED ,::SPL GP FOR HOME (SERVICES) | HYDERABAD |
| 88 | WP/46960/2018 | G V L MURHTY | GP FOR HIGHER EDUCATION R2 UNSERVED ,:: | HYDERABAD |
| 89 | WP/47250/2018 | VENKATESHWAR VARANASI | GP FOR EDUCATION | KARIMNAGAR |
| 90 | WP/47843/2018 | P B VIJAY KUMAR | S LAKSHMI KANTH | HYDERABAD |
| <u>ADMISSION</u> | | | | |
| 91 | WP/22090/2018 IA 1/2018(Direction Petition) WP/19807/2017 WP/35968/2017 | CH VENKAT RAMAN | P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) | ADILABAD |
| 92 | WP/19807/2017 IA 1/2017(WPMP 24198/2017)(Direction Petition) | CH VENKAT RAMAN | P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R13) | KHAMMAM |
| 93 | WP/35968/2017 IA 1/2017(WPMP 44681/2017)(Direction Petition) | CH VENKAT RAMAN | P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) | ADILABAD |
| 94 | WP/43052/2018 IA 1/2018(Direction Petition) | P GOVINDA RAJULU | B MAYUR REDDY (SC FOR TSRTC) | KHAMMAM |
| <u>ADMISSION (MEDICAL AND HEALTH)</u> | | | | |
| 95 | WP/40231/2018 IA 1/2018(Direction Petition) IA 2/2018(Permission Petition) | M SHALINI | GP FOR MEDICAL HEALTH FW | RANGA REDDY |
| <u>INTERLOCUTORY</u> | | | | |
| 96 | WP/38393/2018 IA 1/2018(Suspension Petition) | VEDULA SRINIVAS | V UMA DEVI | WARANGAL |